

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Interlocutory Application No.3339/2019
Un-numbered Company Appeal (AT) (Insolvency) No. ___/2019
(F.No.19.08.2019/NCLAT/UR/1056

In the matter of:

Digvijay Tanwar Singh
Ex-Director, KST Infrastructure Ltd. Appellant

Versus

Sonia Rani & Ors. Respondents

Appearance: Mr. Akash Singh, Proxy Counsel for Bar.

04.11.2019

Mr. Akash Singh, Proxy Counsel appears and prays for adjournment.

As prayed, list the case on 05.11.2019 before the Registrar Court.

(Peeush Pandey)
Registrar